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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH KOLKATA

ORIGINAL APPLICATION NO. 25/2022

SUBHAS DATTA

.....APPLICANT(S)

-VS-

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6, URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

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Filed by

Mr. Sibojyoti Chakraborty
Advocate

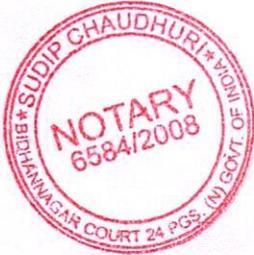
For The State of W.B.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH KOLKATA

ORIGINAL APPLICATION NO. 25/2022



SUBHAS DATTA

.....APPLICANT(S)

-VS-

SL No 885 / 2022

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

**BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS**

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6, URBAN DEVELOPMENT &
MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN
ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA**

Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 53 years, by occupation - service, working for gain as Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Saltlake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Urban Development & Municipal Affairs Department, Govt. of West Bengal.

2. I say that the Hon'ble NGT has pleased to passed an order on 09.11.2022 directing *inter-alia* that-

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“...direct the Applicant to implead the Urban Development & Municipal Affairs Department through its Principal Secretary; Eastern Railway through its General Manager and Kolkata Metropolitan Development Authority (KMDA) through its Chief Executive Officer (C.E.O.) in the array of Respondents, as Respondent Nos. 6, 7 & 8 respectively”.

“...Mr. Sibojyoti Chakraborty, learned Counsel who represents the State Respondents, shall also file counter affidavit on behalf of Respondent No.6, Urban Development & Municipal Affairs Department, Government of West Bengal by the next date of listing”.

3. I say that the Department of Urban Development and Municipal Affairs has taken up an integrated Solid and Liquid Waste Management programme for abatement of Pollution in Saraswati River.

4. That I say that the Department of Urban Development and Municipal Affairs has sent a letter bearing No. 81 (4) UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA dated 25/11/2022 to CEO KMDA, Commissioner Howrah Municipal Corporation, Director SUDA, Chairman Bansberia Municipality with a request to provide a detailed Action Taken Report with regard to alleged issues in the original application bearing *O.A. No. 25/2022/EZ*.

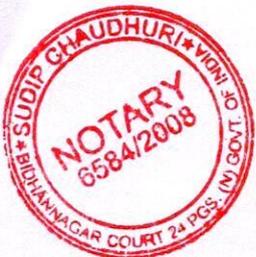
A photocopy of the letter *vide* No. 81 (4) UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA dated 25/11/2022 is annexed herewith and marked as Annexure R-1.

5. That I say that, State Urban Development Agency (SUDA) under the administrative control of UD & MA Department, which is looking after the management of solid waste of all Urban Local Bodies, submitted an Action Taken Report (ATR) *vide their* Memo No. SUDA-11014(23)/5/2022-LAW SEC(SUDA)-SUDA-6267 dated 30.11.2022 stating inter alia that—

A. SHORT TERM MEASURES:

1. For the stretch within the Howrah Municipal Corporation, 28 numbers of drains out of 30 have been netted, screens have been installed and are cleaned regularly. Phyto remediation measures have been adopted in remaining 2 drains.

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2. In respect of the stretch of the river within the Bansberia Municipality, all of the 16 (sixteen) numbers of drains have been netted, screens have been installed and are being cleaned regularly.

B. LONG TERM MEASURES IN CONNECTION WITH SOLID WASTE MANAGEMENT:

1. From the Howrah Municipal Corporation, daily segregated waste collected is 206.18 TPD and non-segregated waste collected is 704.82 TPD. Daily waste is collected using covered vehicles. The dry waste is being recycled partially. Wet waste will be recycled soon after reclamation of land in a phased manner. An interim Central Processing Unit (CPU) is under construction for fresh waste processing.
2. From the Bansberia Municipality, daily segregated waste collected is 32.37 TPD and non-segregated waste collected is 7.63 TPD. Daily waste is collected using covered vehicles.
3. As regards Bansberia Municipality 13.36 TPD dry waste and 16.14 TPD wet waste is processed daily. Fresh waste processing is being done by setting up of an interim Central Processing Unit (CPU).

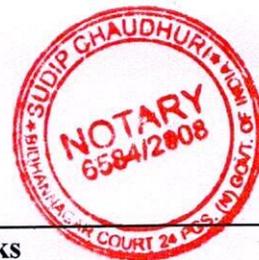


C. LONG TERM MEASURES IN RESPECT OF LEGACY WASTE MANAGEMENT:

1. At the dumpsite of Belgachia I, II, out of 961567 MT legacy waste dumped remains to be processed. The target date of completion of bio-remediation and reclamation of land is December 2023. Tender has been floated.
2. At the Ward no. 8 & 18 (22° 57'45.1" N 88° 23'45.3" E) and Ward no. 22 (22° 59'34.71" N 88° 23'1.212" E) dumpsite, out of 7354 MT legacy waste dumped 7354 MT wastes and to be processed. The target date of completion of bio-remediation and reclamation of land is August 2023. Tender has matured recently.

A Report in tabular form regarding action taken by State Urban Development Agency in respect of Waste Management in connection with O.A. 25/2022/EZ is placed in the table below:

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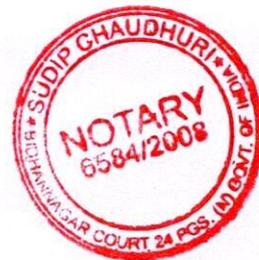
1. Solid Waste Management, Fresh Waste

Sl. No.	Name of the ULB	Daily waste collected (TPD)		Daily waste Processed (TPD)		Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Remarks
		Segregated	Non segregated	Dry	Wet			
1	Howrah Municipal Corporation	206.18	704.82	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner. Interim CPU under Construction for fresh waste processing.
2	Bansberia Municipality	32.37	7.63	13.36	16.14	Daily, As collected through covered vehicle.	As collected. Daily	Fresh Waste processing is being done by setting up of Interim Central Processing Unit (CPU)

2. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	No Drains/Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Present Status	Whether the collected waste is sent to dumpsite	Mechanism for real time monitoring
						If yes, frequency and method	
1	Howrah Municipal Corporation	30	28	2 (Phyto remediation measure have been taken)	Screen Installed and cleaned regularly	Yes, transported by covered vehicle	To be implemented
2	Bansberia Municipality	16	16	0	Screen Installed and cleaned regularly	Yes, transported by covered vehicle	To be implemented

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3. Legacy Waste Management

Sl No	Name of the ULB	Location of the dumpsite	Quantity of legacy waste dumped (MT)	Remaining to be processed (MT)	Type of waste	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status
1	Howrah Municipal Corporation	Belgachia I, II	961567	961567	MSW	Dec, 2023	Dec, 2023	Tender Floated
2	Bansberia Municipality	Ward no. 8 & 18 (22° 57'45.1" N 88° 23'45.3" E) and Ward no. 22 (22° 59'34.71"N 88° 23'1.212"E)	7354	7354	MSW	Aug, 2023	Aug, 2023	Tender matured recently

A photocopy of the Report as received from SUDA *vide* Memo No. SUDA-11014(23)/5/2022-LAW SEC(SUDA)-SUDA-6267 dated 30.11.2022 is annexed herewith and marked as Annexure R- 2

6. That I say that, Bansberia Municipality being the local authority has submitted an Action Taken Report (ATR) *vide their office* Memo No. 4084 dated 28.11.2022 stating *inter alia* that-

- i. The officials of Bansberia Municipality visited the disputed spot and found that the proprietor submitted all the relevant documents of the land where he started construction at Tribeni Baikunthapur.
- ii. The Municipality has issued a notice u/s. of 220 of the West Bengal Municipal Act, 1993.

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A photocopy of the Report as received from Bansberia Municipality *vide* Memo No. 4084 dated 28.11.2022 is annexed herewith and marked as Annexure R- 3.

7. That I say that a report has been received from the office of the Chief Engineer, GAP wing W&S Sector, KMDA *vide* their office Memo No. 527/CE/GAP/KMDA/NGT-2022 dt.07.12.22 GAP SECTOR, KMDA which states *inter alia* that: -

- a) KMDA has initiated for pollution abatement of river Swaraswati, to engage expert consultant on priority basis to prepare Feasibility Report and Detailed Project Report.
 - i. Program Director, WBSPMG has requested National Mission for Clean Ganga (NMCG) to accord 'In-Principle' approval for engaging M/S NABCONS or any IIT/BESU/JU for conduction of feasibility study & preparation of DPR on nomination basis *vide* no: 3803-NGRBA/SMMG/Saraswati River-687/2022 Dated: 24.11.2022. direction from NMCG is awaited.
 - ii. Program Director, WBSPMG has requested Irrigation & Waterways Department (I&W) for providing the following data on Saraswati River *vide* no: 3830-NGRBA/SMMG/DPR-178/2015.
 - a. Hydro-geological setting of River
 - b. Nature of the channel-whether man made or natural
 - c. Purpose of this channel
 - d. Upstream connectivity with wetlands or low line areas and downstream outfall.
- **Reply for I&W Department** has been received *vide* no: 1468-CI(W)/13R - 01/21 which will help us in Preparation of feasibility report & finally DPR for pollution abatement of River Saraswati.

The photocopies of the letters and its reply is enclosed herewith and collectively marked as Annexure R- 4.

- b) The nominated consultant will conduct detailed field survey along with qualitative and quantitative measurement of all major and minor drains falling into river Swaraswati which are carrying waste water from its catchment area.
- c) On the basis of the detailed field investigation report, the consultant will suggest the remedial measures as well as technologies to be adopted for the abatement of pollution in the river. The consultant will also provide detailed budgetary estimate.



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On approval of fund from the competent authority, KMDA will invite tender to engage Contractor to execute the work as suggested by the consultant.

d) It is expected that within next three months the DPR will be ready if consultant can be engaged within next seven days. Further three months may be required for engagement of contractor for execution.

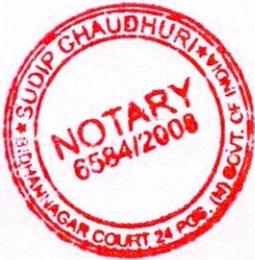
e) KMDA has already taken up few initiatives to prevent pollution of the river Swaraswati. Those are as below:

- i) KMDA has recently rejuvenated one 0.3 MLD capacity at Tribeni, Bansberia which will treat some waste water coming indirectly to the river.
- ii) KMDA has submitted Detailed Project Report for two (02) numbers of FSTPs of capacity 9 KLD for Bansberia Municipality to NMCG for funding. The proposed FSTPs will help in reducing faecal coliform load of the river. The DPR amounting to Rs. 14.33 Crores has been submitted to NMCG on 09.09.2022 through WBSPMG for approval and funding. The DPR is under examination of NMCG.
- iii) KMDA has also submitted a DPR for development of Tribeni Sangam Ghat, Banberia at the confluence of the river Ganga and Saraswati to NMCG on 13.09.2022 amounting Rs. 5.81 Crores for funding which will help to improve aesthetic beauty of the river and help in pollution abatement. The DPR has been sent to NMCG through WBSPMG.

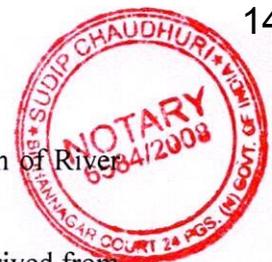
A photocopy of the Report as received from KMDA vide Memo No. 527/CE/GAP/KMDA/NGT-2022 dt.07.12.22 GAP SECTOR, KMDA is enclosed herewith and marked as Annexure R-5.

8. That I further say that this Department has been taken an integrated Solid and Liquid Waste Management programme for abatement of Pollution in the river Saraswati. Kolkata Metropolitan Development Authority, Bansberia Municipality, Howrah Municipal Corporation and State Urban Development Agency are regularly monitoring the work of liquid and solid waste management. Urban Development and Municipal Affairs Department is giving utmost efforts to take necessary actions to curb and mitigate the pollution of River Saraswati.

9. That the statements made in Paragraphs 1 to 8 are based on information derived from the record which are usually kept and maintained by the answering respondents in the



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is giving utmost efforts to take necessary actions to curb and mitigate the pollution of River Saraswati.

9. That the statements made in Paragraphs 1 to 8 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me
Sibajyoti Chakrabarti
Advocate
for the State of WB
09/12/2022.

Nandini Ghosh

Deponent
NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

85 Adv. [Verified at Kolkata on this 09th day of December, 2022.

Nandini Ghosh

DEPONENT

The deponent is identified by me.

Sibajyoti Chakrabarti
Advocate
for the State of WB
09/12/2022.

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

09 DEC 2022

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GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 81 (4) UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA

Date: 25/11/2022

From : Nandini Ghosh, IAS,
Special Commissioner to the Govt. of West Bengal.

To : 1. CEO, KMDA.
2. Commissioner, Howrah Municipal Corporation.
3. Director, SUDA
4. Chairman, Bansberia Municipality.

Sub: O.A. No. 25/2022/EZ [Mr. Subhas Datta -Vs- State of West Bengal & Ors.]

Ref: River Saraswati

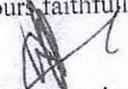
Sir,
Apropos the captioned subject, I am directed to forward herewith a copy of the order dated 09.11.2022 for your kind perusal.

I am directed to request you to look into the matter and to send a detailed Action Taken Report along with relevant documents, maps, photographs, etc. with regards to the NGT matter being O.A. No. 25/2022/EZ (copy enclosed), report/affidavit dated 03.09.2022 filed by WBPCB (copy enclosed), to this Department positively by 28.11.2022.

This may be treated as extremely urgent.

Encl: As stated

Yours faithfully


Special Commissioner

No. 81(4) UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA
Copy forwarded for information and necessary action to :

Date: 25/11/2022

1. PHE, WBSPMG.
2. EO, Bansberia Municipality.
3. PS to Principal Secretary, UD & MA Department.
4. PS to CEO, KMDA.


Special Commissioner

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

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State Urban Development Agency
Under Department of Urban Development & Municipal Affairs
Government of West Bengal
ILGUS Bhavan, HC BLOCK, Sector III, Salt Lake City, Kolkata, West Bengal 700106

No. SUDA-11014(23)/5/2022-LAW SEC(SUDA)-SUDA-6267

Date: 30.11.2022

From : Addl. Director, SUDA
To : Special Commissioner, UD & MA Department

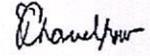
Sub: O.A. No. 25/2022/EZ [Mr. Subhas Datta -Vs- State of West Bengal & Ors.] (River Saraswati)
Ref.: Your letter vide No. 81 (4) UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA
Date: 25/11/2022

Madam,

Apropos the captioned subject, I am directed to attach herewith a copy of the Action Taken Report in the matter of solid waste management in connection with OA 25 of 2022 (Ref. Saraswati river) alongwith Annexure for your kind perusal and necessary action.

Encl: As stated above.

Yours faithfully



25-11-2022

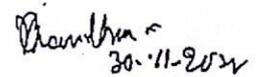
Addl. Director, SUDA

No. SUDA-11014(23)/5/2022-LAW SEC(SUDA)-SUDA-6267/1[2]

Date: 30.11.2022

Copy forwarded for kind information to:

1. Senior PS to Principal Secretary, Department of Urban Development and Municipal Affairs.
2. Sr. Law Officer, Department of Urban Development and Municipal Affairs.



30.11.2022

Addl. Director, SUDA

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ACTION TAKEN IN THE MATTER OF SOLID WASTE MANAGEMENT IN CONNECTION WITH OA 25 OF 2022; (REF. SARASWATI RIVER)

A. SHORT TERM MEASURES:

1. For the stretch within the Howrah Municipal Corporation, 28 numbers. of drains out of 30 have been netted, screens have been installed and are cleaned regularly. Phyto remediation measures have been adopted in respect of 2 of the 30 drains as already mentioned.
2. In respect of the stretch of the river within the Bansberia Municipality, all of the 16 (sixteen) numbers of drains have been netted, screens have been installed and are being cleaned regularly.

B. LONG TERM MEASURES IN CONNECTION WITH SOLID WASTE MANAGEMENT :

1. From the Howrah Municipal Corporation, daily segregated waste collected is 206.18 TPD and non-segregated waste collected is 704.82 TPD. Daily waste is collected using covered vehicles. The dry waste is being recycled partially. Wet waste will be recycled soon after reclamation of land in a phased manner. An interim Central Processing Unit (CPU) is under construction for fresh waste processing.
2. From the Bansberia Municipality, daily segregated waste collected is 32.37 TPD and non-segregated waste collected is 7.63 TPD. Daily waste is collected using covered vehicles.
3. As regards Bansberia Municipality 13.36 TPD dry waste and 16.14 TPD wet waste is processed daily. Fresh waste processing is being done by setting up an interim Central Processing Unit (CPU).

C. LONG TERM MEASURES IN RESPECT OF LEGACY WASTE MANAGEMENT:

1. At the dumpsite of Belgachia I, II, out of 961567 MT legacy waste dumped 961567 MT wastes remains to be processed. The

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target date of completion of bio-remediation and reclamation of land is December 2023. Tender has been floated.

2. At the Ward no. 8 & 18 ($22^{\circ} 57'45.1''$ N $88^{\circ} 23'45.3''$ E) and Ward no. 22 ($22^{\circ} 59'34.71''$ N $88^{\circ} 23'1.212''$ E) dumpsite, out of 7354 MT legacy waste dumped 7354 MT wastes is remaining to be processed. The target date of completion of bio-remediation and reclamation of land is August 2023. Tender has matured recently.

A Report in tabular form regarding action taken by State Urban Development Agency in respect of Waste Management in connection with O.A. 25/2022/EZ is annexed herewith and marked as **Annexure R-1**.

Annexure R-1

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Report in connection with O.A. 25/2022/ EZ

Action taken by State Urban Development Agency in respect of Waste Management

1. Solid Waste Management, Fresh Waste

Sl. No.	Name of the NULB	Daily waste collected (TPD)		Daily waste Processed (TPD)			Manner of transportation to the dumpsite and frequency of the same	Type of disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
		Segregated	Non segregated	Dry	Wet	Bio Medical				
1	Howrah MC	206.18	704.82	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner. Interim CPU under Construction for fresh waste processing.

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2	Bansberia	32.37	7.63	13.36	16.14	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	Fresh Waste processing is being done setting up Interim Central Processing Unit (CPU)
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2. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	No of Drains/Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dump site		Mechanism for real time monitoring
							If yes, frequency and method	If no, present practice	
1	Howrah MC	30	28	2 (Phytoremediation measure have been taken)		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
2	Bansberia	16	16	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented

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3. Legacy Waste Management

Sl No	Name of the ULB	Location of the dumpsite	Quantity of legacy waste dumped (MT)	Quantity of legacy waste processed (MT)	Remaining to be processed (MT)	Type of waste	Final disposal of the waste (type wise)	Target date of completion	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
1	Howrah Municipal Corporation	Belgachia I, II	96150	67	961567	M SW	SNA	Dec, 2023	Dec, 2023	Tender floated	NA
2	Bansberia	Ward no. 8 & 18 (22° 57'45.1" N 88° 23'45.3" E) and Ward no. 22 (22° 59'34.71" N 88° 23'1.212" E)	7354		7354	M SW	SNA	Aug, 2023	Aug, 2023	Tender matured recently	NA



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OFFICE OF THE BOARD OF COUNCILLORS OF BANSBERIA MUNICIPALITY

Rudra Main Road ,P.O: Bansberia,Dist: Hooghly , West Bengal,Pin -712502.
Ph.no :033-26346324,Fax No. 033-26346806,Email address: bansb_04 @yahoo.com



Memo No: 4084

Date: 28.11.2022

From: Aditya Neogy,
Chairman.
Bansberia Municipality.

To : - Smt. Nandini Ghosh, IAS,
Special Commissioner,
UD & MA Department,
Govt. of West Bengal,
Nagarayan,DF-8, Sector-1
Salt Lake, Kolkata-700064.

Subject: - Submission of Action Taken Report regarding river Saraswati,
O.A.No:25/2022/EZ [Mr. Subhas Datta-Vs- Stae of West
Bengal & Others].

Your Office Ref. No.: 81(4) UDMA-15011915)11//2022-LS-UD SEC-Deptt.of
UDMA, **Dated:** 25th November, 2022.

Madam,

With reference to the above I, the undersigned herewith submitting the Action Taken report of mentioned subject. In the above noted Case has been pleased to call for a report from this Municipality in respect of the dispute as mentioned in the above case.

I being Chairman of Bansberia Municipality draw your kind attention that on receipt of your order Dated: 25.11.2022 our officers of this Municipality visited the disputed spot and found that the proprietor submitted all the relevant documents of the land where he started construction at Tribeni Baikunthapur. But Irrigation Department saying that the land (bank of river Saraswati) has encroached by the proprietor. But till now the municipality do not know the actual property line of the the Irrigation Department and how much area the encroacher encroach. And I also inform you that our officers issued a notice Under Section of 220 of the West Bengal Municipal act.

Thanking You,

With regards

Aditya Neogy
Chairman
Bansberia Municipality
Aditya Neogy
Chairman
Bansberia Municipality

NANDINI GHOSH, IAS
Program Director



West Bengal State NGRBA Program Management Group

ANNEXURE R-4 156
West Bengal State NGRBA
Program Management Group
(WBSPMG)
Urban Development
&
Municipal Affairs Department,
Government of West Bengal

Memo No. : 3803-NGRBA/SPMG/Saraswati River-687/2022

Dated : 24-11-2022

To,
The Principal Secretary,
Irrigation & Waterways Department, GoWB
JALASAMPAD BHAWAN,
1st Floor, DF Block, Sector-1,
Bidhannagar, Kolkata, West Bengal-700091.

Sub : Request for information about Saraswati River flowing through the districts of Hooghly & Howrah.

Sir,

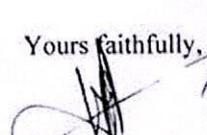
This is for kind information that Hon'ble National Green Tribunal (NGT) has been pleased to direct State of West Bengal and National Mission for Clean Ganga (NMCG) to adopt and undertake necessary remedial measures for pollution abatement and rejuvenation of Saraswati River : vide its Order dated 06.09.2022 in connection with O.A. No. 25/2022/EZ. In this context, for drawing out the feasibility Report, it has been felt necessary by WBSPMG and NMCG to have certain data as given below in respect of River Saraswati. Information required as under:

- a) Hydro-Geological Setting of river.
- b) Nature of the Channel -- whether man-made or natural.
- c) Purpose of this Channel.
- d) Upstream connectivity with wetlands or low line areas and downstream outfall.

I therefore request you to kindly provide the information as above for helping us in drawing out the feasibility report. An early reply will be very helpful for us as the next date of hearing of this case is fixed on 12th December 2022.

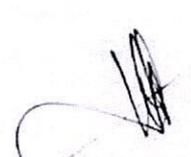
This is for your kind information and further actions.

Yours faithfully,


Dated : 24-11-2022

Memo No. : 3803/1(11)-NGRBA/SPMG/Saraswati River-687/2022
Copy forwarded for kind information to:

- 1) Director General, National Mission for Clean Ganga.
- 2) Principal Secretary, UD&MA and Executive Chairperson, WBSPMG.
- 3) CEO KMDA
- 4) Executive Director, Technical, National Mission for Clean Ganga
- 5) Executive Director, Projects, National Mission for Clean Ganga
- 6) Special Commissioner, Department of UD & MA
- 7) Assistant Project Director, WBSPMG
- 8) Secretary, I&W Department, GoWB.
- 9) Joint Secretary, I&W Department, GoWB.
- 10) CE, GAP Sector, KMDA.
- 11) Engineering Wing, WBSPMG.


Program Director, WBSPMG

"Unnayan Bhawan", 3rd Floor, DJ-11, Sector -II, Salt Lake City, Kolkata - 700 091
Phone: +91-33-2321-7370
Email: spmg.programdirector@gmail.com

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মুখ্য বাস্তুকার (পশ্চিম)

সেচ ও জলপথ অধিকার

পশ্চিমবঙ্গ সরকার

কানাইনটসাল, পূর্ব বর্ধমান - ৭১৩ ১০৩

দূরাভাষ: ০৩৪২ ২২৫০৫-১৫/১৬/১৭/১৮

Chief Engineer (West)

Irrigation & Waterways Directorate

Govt. of West Bengal

Kanainatsal, Purba Bardhaman -713 103

Ph. no: 0342 29505-15/16/17/18

e-mail: ce-west@wbiwd.gov.in

ce2iwd2007@gmail.com

Date :- 29.11.2022

Memo No. 1468 - CI(W)/13R - 01/21

To

The Secretary to the Govt. of West Bengal,

Irrigation & Waterways Department,

Jalasampad Bhawan, Salt Lake City,

Kolkata - 700 091.

Sub :- Reply of request for Information about Saraswati River flowing through the districts of Hooghly & Howrah.

Sir,

In response to the above subject, I am submitting herewith pointwise report as received from the concerned Superintending Engineers :-

a) Hydro-Geological Setting of river :-

It is a river, major portion of which is passing through district Hooghly and minor portion in District Howrah. It has total length of 78.71 Km, out of which 60.03 KM under district Hooghly and 18.68 KM under district Howrah. The river starts from river Ganga at Tribeni (Latitude 22°58'59.41"N, Longitude 88°24'5.42"E) under Bansberia Municipality where the bed of river Swaraswati is (-) 0.124 meter and river started to flow in South West direction in upward gradient for a length of 36.400 Km upto Nasibpur (Latitude 22°48'50.70"N, Longitude 88°15'31.10"E) under Singur Block where the bed level of river Swaraswati is (+) 4.10 Meter. Then again river started to flow in South East followed by South West and South East direction in continuous downward gradient and merges with river Ganga at Sankrail (Latitude 22°33'31.89"N, Longitude 88°13'58.99"E) under district Howrah having bed level (-) 0.626 meter.

It is passing through the various Blocks, ULBs and Municipalities like Bansberia Municipality, Chinsurah Mogra Block, Singur Block, Chanditala II Block, Dankuni Municipality, Domjur Block in Hooghly Dist and Domjur & Sankrail Block in Howrah Dist.

From local enquiries it is found that once upon a time the river Swaraswati was flowing from Sankrail to Tribeni during high tide in river Ganga and from Tribeni to Sankrail during low tide in river Ganga. It was possible due to the flat bed level of river Swaraswati. Presently the bed level of the river at Nasibpur is at highest point and both end of the river at lowest level. In present era, during high tide water enters to river Swaraswati from Tribeni and travel upward upto Chinsurah and return to river Ganga during low tide. Similarly, during high tide, water enters from Sankrail and moves upward direction and return to Ganga during low tide.

From downstream of Nasibpur (Dist. Hooghly) it flows downwards and ultimately Outfalls into River Hooghly at Sankrail (Dist. Howrh) as river South Saraswati.

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b) **Nature of the channel - whether man-made or natural :-**

As it is flowing for few centuries, record is not available whether is man-made or natural. But from local enquiry it is found to be a tributary of river Ganga and is natural.

c) **Purpose of this channel:-**

Record not available for the purpose, but it can be apprehended that it was a navigation channel.

At present this is a drainage channel which carries sewage as well as storm water of the nearby locality and ultimately outfalls into river Ganga at Sankrail.

d) **Upstream connectivity with wet lands or low line areas and downstream outfall:-**

As already stated it starts from river Ganga at Tribani under Bansberia Municipality of Dist Hooghly and merges with river Ganga at Sankrail under district Howrah

This is for your kind information and perusal.

Yours faithfully,

Chief Engineer(West)
Irrigation & Waterways Directorate
Govt. of West Bengal

Memo No. 1468/1(3) - CI(W)/13R - 01/21

Date :- 29.11.2022

Copy forwarded for information to :-

- 1) The Jt. Secretary (Works) to the Govt. of West Bengal, Irrigation & Waterways Department, Jalsampad Bhavan, Salt Lake City, Kolkata – 700 091.
- 2) The Superintending Engineer, Damodar Irrigation Circle, Irrigation & Waterways Directorate.
- 3) The Superintending Engineer, Western Circle-I, Irrigation & Waterways Directorate.

D. K. Das 29/11/2022
Chief Engineer(West)
Irrigation & Waterways Directorate
Govt. of West Bengal

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Government of West Bengal
Office of the Superintending Engineer
Western Circle -1, Irrigation & Waterways Directorate
Jalsampad Bhawan, 8th Floor Salt Lake City, Kolkata-91.

Dated : 28.11.2022.

Memo no. 29-2/2000/ 941^E

To,
The Chief Engineer (West)
I & W. Dte.,
Kanainatsal, P.O -Sripally
Dist -Purba Bardhaman
Pin-713103.

Sub: - Information about Saraswati River flowing through the districts of Hooghly & Howrah.

Ref:- Memo No. 3803-NGRBA/SPMG/Saraswati River-687/2022 Dtd. 24.11.2022 of Program Director, West Bengal State NGRBA Program Management Group (WBSPMG) Urban Development & Municipal Affairs Department.

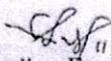
Sir,

I am to enclose herewith report regarding Information about Saraswati River flowing through the districts of Hooghly & Howrah as received from Executive Engineer-I, Lower Damodar Construction Division vide his Memo No. 2010 Dated. 25.11.2022 .

This is for favour of your information and kind disposal.

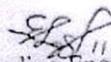
Enclosure: As stated

Yours faithfully,


Superintending Engineer
Western Circle-I, I & W Dte.
28/11/22
Dated : 28.11.2022.

Memo no. 29-2/2000/ 941/1

Copy forwarded for information to the Executive Engineer-I, Lower Damodar Construction Division


Superintending Engineer
Western Circle-I, I & W Dte.
28/11/22

ole.

NANDINI GHOSH, IAS
Program Director



West Bengal State NGRBA
Program Management Group
(WBSPMG)
Urban Development
&
Municipal Affairs Department,
Government of West Bengal

Memo No. : 3803-NGRBA/SPMG/Saraswati River-687/2022

Dated : 24-11-2022

To,
The Principal Secretary,
Irrigation & Waterways Department, GoWB
JALASAMPAD BHAWAN,
1st Floor, DF Block, Sector-1,
Bidhannagar, Kolkata, West Bengal-700091.

Sub : Request for information about Saraswati River flowing through the districts of Hooghly & Howrah.

Sir,

This is for kind information that Hon'ble National Green Tribunal (NGT) has been pleased to direct State of West Bengal and National Mission for Clean Ganga (NMCG) to adopt and undertake necessary remedial measures for pollution abatement and rejuvenation of Saraswati River : vide its Order dated 06.09.2022 in connection with O.A. No. 25/2022/EZ. In this context, for drawing out the feasibility Report, it has been felt necessary by WBSPMG and NMCG to have certain data as given below in respect of River Saraswati. Information required as under:

- a) Hydro-Geological Setting of river.
- b) Nature of the Channel -- whether man-made or natural.
- c) Purpose of this Channel.
- d) Upstream connectivity with wetlands or low line areas and downstream outfall.

I therefore request you to kindly provide the information as above for helping us in drawing out the feasibility report. An early reply will be very helpful for us as the next date of hearing of this case is fixed on 12th December 2022.

This is for your kind information and further actions.

Yours faithfully,

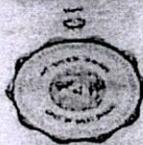
Dated : 24-11-2022

Memo No. : 3803/I(11)-NGRBA/SPMG/Saraswati River-687/2022
Copy forwarded for kind information to:

- 1) Director General, National Mission for Clean Ganga.
- 2) Principal Secretary, UD&MA and Executive Chairperson, WBSPMG.
- 3) CEO KMDA
- 4) Executive Director, Technical, National Mission for Clean Ganga
- 5) Executive Director, Projects, National Mission for Clean Ganga
- 6) Special Commissioner, Department of UD & MA
- 7) Assistant Project Director, WBSPMG
- 8) Secretary, I&W Department, GoWB.
- 9) Joint Secretary, I&W Department, GoWB.
- 10) CE, GAP Sector, KMDA.
- 11) Engineering Wing, WBSPMG.

Program Director, WBSPMG

"Unnayan Bhawan", 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091
Phone: +91-33-2321-7370 Email: spmg.programdirector@gmail.com



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Government of West Bengal
Irrigation & Waterways Directorate
Office of the Executive Engineer,
Lower Damodar Construction Division, Fuleswar, Uluberia, Howrah
(Office Telephone & Fax: 033-26610311; e-mail address: ee1dcd@gmail.com)

REPORT

Information about Saraswati River flowing through the districts of Hooghly & Howrah.

1. River Saraswati is about 50 Km course stretches from Tribeni in Hooghly and outfalls into river Hooghly at Sankrail in Howrah
2. The stretch of river in between Tribeni and Nasibpur is called river North Saraswati.
3. The stretch in between Nasibpur (Dist. Hooghly) and Outfalls into River Hooghly at Sankrail (Dist. Howrah) is called river South Saraswati .
4. The stretch of South Saraswati river from Domjur R.C.C Bridge (Near 57A Bus stand)(Ch. 1008.00 to Ch. 1410.00) to its outfall into river Hooghly at Sankrail is look after by Lower Damodar Construction Division under Western Circle-I.
5. 2 Nos Blocks and P.S are involved in this stretch of river Saraswati namely ; - i) Domjur ii) Sankrail.
6. In this stretch river Saraswati is passing through 12 Nos G.Ps. namely i) Uttar Jhapordha ii) Domjur , iii) Dakshin Jhapordha iv) Begri , v) Mahiary-I, vi) Mahiary-II , vii) Duila , viii) Andul, ix) Mashila, x) Jhorhat ,xi) Banupur-I , xii) Sankrail.
7. The length of river South Saraswati under this Division is approximately 11.58 KM (Domjur to Outfall at Sankrail) .
8. The Bed level of South Saraswati river at Domjur is (-) 0.124M GTS at Domjur Bridge.
9. The Bed level of South Saraswati at Outfall is (-) 0.626 M GTS at Sankrail.

Apart from above a few point wise details are given below:-

- a). **Hydro-Geological Setting of river:-** From downstream of Nasibpur (Dist. Hooghly) it flows downwards and ultimately Outfalls into River Hooghly at Sankrail (Dist. Howrah) as river South Saraswati .
- b). **Nature of the channel:-** whether man-made or natural:- it is a natural channel.
- c). **Purpose of this channel:-** at present this is a drainage channel which carries sewage as well as storm water of the nearby locality and ultimately outfalls into river Ganga at Sankrail.
- d). **Upstream connectivity with wet lands or low line areas and downstream outfall:-** at Tribeni, near Bandel, one of the branches of the Bhagirathi river flows South-West beyond Saptagram which is upstream connectivity in Hooghly and downstream from Nasibpur it outfalls at Sankrail in Howrah.

Sd/- N. K. Sinha
Executive Engineer-I

Lower Damodar Construction Division

Memo No. 2010

Copy submitted for favour of kind information and necessary action to the Superintending Engineer, Western Circle-I, Jalasampad Bhawan, Salt Lake City, Kolkata- 900 091.

Dated- 25/11/2022

Executive Engineer-I

Lower Damodar Construction Division

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পশ্চিমবঙ্গ সরকার
সেচ ও জলপথ অধিকার
নির্বাহী বাস্তুকার - এর করণ
নিম্ন দামোদর সেচ ভুক্তি
সিঙ্গুর, হুগলী, পিনকোড-৭১২৪০৯
দূরভাষ: - (০৩৩)-২৬৩০-২২৬০
ই-মেল :- ee2ldid@gmail.com



GOVERNMENT OF WEST BENGAL
IRRIGATION AND WATERWAYS DIRECTORATE
OFFICE OF THE EXECUTIVE ENGINEERS
LOWER DAMODAR IRRIGATION DIVISION
P.O & P.S- SINGUR, DIST- HOOGHLY, PIN- 712409
PHONE NO: - 033-2630-2260
Email ID: - ee2ldid@gmail.com

Memo No:- 712

Date:- 28/11/2022

To,
The Superintending Engineer,
Damodar Irrigation Circle,
Kanainatsal, Burdwan.

Sub: - Request for information about Swaraswati River flowing through the district of Hooghly & Howrah

Ref- Letter no 3803-NGRBA/SPMG/Swaraswati River-687/2022 dated 24/11/2022 of the Program Director, WBSPMG

Sir,

In connection with the above I am to furnish herewith the available information for favour of information and necessary action please.

a) Hydro-Geological setting of river.

It is a river, major portion of which is passing through district Hooghly and minor portion in District Howrah. It has total length of Km, from which KM under district Hooghly and KM under district Howrah. The river starts from river Ganga at Tribeni (Latitude 22°58'59.41"N, Longitude 88°24'5.42"E) under Bansberia Municipality where the bed of river Swaraswati is (-) 0.124 meter and river started to flow in South West direction in upward gradient for a length of 36.400 Km upto Nasibpur (Latitude 22°48'50.70"N, Longitude 88°15'31.10"E) under Singur Block where the bed level of river Swaraswati is (+) 4.10 Meter. Then again river started to flow in South East followed by South West and South East direction in continuous downward gradient and merges with river Ganga at Sankrail (Latitude , Longitude) under district Howrah having bed level meter. The bed level of river Swaraswati is enclosed herewith as Annexure I.

It is passing through the various ULBs and Municipalities the map of which is enclosed as Annexure II. From local enquiries it is found that once upon a time the river Swaraswati was flowing from Sankrail to Tribeni during high tide in river Ganga and from Tribeni to Sankrail during low tide in river Ganga. It was possible due to the flat bed level of river Swaraswati. Presently the bed level of the river at Nasibpur is at highest point and both end of the river at lowest level. In present era, during high tide water enters to river Swaraswati from Tribeni and travel upward upto Chinsurah and return to river Ganga during low tide. Similarly, during high tide, water enters from Sankrail and moves upward direction and return to Ganga during low tide. Now to pass the water from Tribeni to Sankrail and vice versa, river to be excavated in almost flat bed level. Minimum cutting is required at the both end of the river Swaraswati and highest cutting at Nasibpur which more than 4 meters. To excavate such depth and to make the slope of the river stable, wide stretch of land acquisition is required along river Swaraswati. Moreover, most of the road bridges, rail bridges needed to be replaced with longer and higher bridges. In a few places roads have

- 167 -

been constructed by local authorities along river bank, which are also needed to be reconstruct at suitable location.

b) Nature of channel- whether man-made or natural

As it is flowing for few centuries, record is not available whether is man-made or natural. But from local enquiry it is found to be a tributary of river Ganga and is natural.

c) Purpose of channel

Record not available for the purpose, but it can be apprehended that it was a navigation channel.

d) Upstream connectivity with wetland or low line areas and downstream outfall

As already stated it starts from river Ganga at Tribani under Bansberia Municipality of Dist Hooghly and merges with river Ganga at Sankrail under district Howrah.

Yours faithfully,

Encl- as stated

(GOUTAM ADHIKARI)
Executive Engineer-II
Lower Damodar Irrigation Division
Date:- 28/11/2022

Memo No:- 712 /1(3)

Copy forwarded for favour of kind information and necessary action to the

- The Chief Engineer (West) , I&W Dte, Kanainatsal, Burdwan.
- Sub Divisional Officer, Chandannagar Irrigation Sub-Division, Lichutala, Hooghly
- Sub Divisional Officer, Chinsurah Irrigation Sub-Division, Pearabagan Road, Chinsurah

(GOUTAM ADHIKARI)
Executive Engineer-II
Lower Damodar Irrigation Division

- 168 -
OFFICE OF THE CHIEF ENGINEER
GAP SECTOR, KMDA
UNNAYAN BHAVAN

dt.07.12.22

Memo No. 527/CE/GAP/KMDA/NGT-2022

To
The Special Commissioner
KMDA

Sub:- Report on Pollution Abetment of Swaraswati River '

OA No. 25/2022/EZ

Madam,

Inviting reference to the above this is to state that KMDA has so far taken the following measures

- 1) For pollution abetment of river Swaraswati, GAP SECTOR, KMDA has initiated to engage expert consultant on priority basis to prepare Feasibility Report and Detail Project Report.

The consultant will conduct detailed field survey along with qualitative and quantitative measurement of all major or minor drains falling into the river Swaraaswati which are carrying waste water from its catchment area.

On the basis of the detailed field investigation report , the consultant will suggest the remedial measures as well as technologies to be adopted for the abetment of the pollution of the river. The consultant will also provide detailed budgetary estimate . On approval of fund from the competent authority, KMDA will invite tender to engage contractor to execute the work as suggested by the consultant.

It is expected that within next three months the DPR will be ready if consultant can be engaged within next seven days. Further three months may be required for engagement execution contractor.

- 2) KMDA has already taken up few initiatives to prevent pollution of the river swaraswati. Those are as below'
 - i) KMDA has recently rejuvenated one 0.3 MLD capacity at Tribeni, Bansberia which will treat some waste water which were coming indirectly to the river.
 - ii) KMDA has submitted a DPR of 2 nos FSTP of capacity 4.5 KLD for Bansberia Municipality to NMCG for funding. The proposed FSTPs will indirectly help to reduce pollution load of the river.
 - iii) KMDA has also submitted a DPR for development of Tribeni Sangam Ghat at the confluence point of the river Ganga and Swaraswati to NMCG for funding which will also helps to improve aesthetic beauty as well as environment of the river.

This is for your information and necessary action please.

Yours faithfully,

Chief Engineer

GAP Sector, KMDA.